

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

WEDNESDAY, THE SIXTEENTH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY SIX

PRESENT

THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND

THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

CONTEMPT CASE NO: 1328 OF 2026

Contempt Case filed Under Sections 10 to 12 of Contempt of Courts Act, 1971 to punish the respondents herein wilful, intentional and deliberate disobedience of the Orders of the High Court dated 20.11.2025 passed in W.A.No.504 of 2025.

Between:

Kambalapalli Mahendra, S/o Muttaiah, Age . 33 years, Occ . Unemployed, R/o Harijanapuram, Gadiya Gowraram, Chinthapalle Mandal, Nalgonda District, Telangana.

...Appellant

AND

1. Smt.Christina Z. Chongthu, I.A.S., W/o not known, Age . not known, The State of Telangana, Secretary to Government, Health, Medical and Family Welfare Department, Dr.B.R.Ambedkar Secretariat, Hyderabad.
2. Sri Shahnawaz Qasim, I.P.S., S/o not known, Age . not known, The Director General, Drugs Control Administration, O/o the Director General, Drugs Control Bhavan, Vengalrao Nagar, Hyderabad.
3. Smt. Haritha, IAS, W/o not known, Age not known, The Secretary, Telangana State Public Service Commission, Prathiba Bhavan, M J Road, Nampally, Hyderabad.

R3 is impleaded as per court order dt. 12/8/26 in IA No. 1/26 in CC No. 1328/26

...Respondents/Contemnors

Counsel for the Petitioner : Sri. Srinivasa Rao Madiraju

Counsel for the Respondents : Mr. P. S. Rajasekhar Standing Counsel for
Telangana State Public Service Commission
(TGPSC)

The Court made the following: ORDER

3. In that view of the matter, the instant Contempt Case is disposed of with liberty to the petitioner to seek revival of the same depending upon the outcome of the case pending before the Hon'ble Supreme Court. No costs.

As a sequel, miscellaneous petitions, pending if any, stand closed.

SD/- MOHD. ISMAIL
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. One CC to Sri. Srinivasa Rao Madiraju, Advocate [OPUC]
2. One CC to Mr. P. S. Rajasekhar Standing Counsel for Telangana State Public Service Commission (TGPSC) [OPUC]
3. Two CD Copies

DL/GNK



HIGH COURT

DATED: 16/09/2026

ORDER

CC.No.1328 of 2026



DISPOSING OF THE CONTEMPT CASE

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30/9/26

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

The Hon'ble The Chief Justice Sri Aparesh Kumar Singh

and

The Hon'ble Sri Justice G.M.Mohiuddin

Contempt Case No.1328 of 2026
(CNR No. HBHC010182272026)

Dated: 16.09.2026

Between:

Kambalapalli Mahendra
S/o Muttaiah

...Petitioner

and

Smt. Christina Z. Chongthu, I.A.S.,
State of Telangana
Secretary to Government
Health, Medical and Family Welfare Department
and others.

...Respondents

Order:

Mr. Srinivasa Rao Madiraju, learned counsel appears for the petitioner.

Mr. P.S.Rajasekhar, learned Standing Counsel for Telangana State Public Service Commission (TGPSC) appears for respondent No.3.

2. Learned Standing Counsel for TGPSC submits, on instructions, that the impugned Judgment dated 20.11.2025, passed by this Court in W.A.No.504 of 2025, has been stayed by the Hon'ble Supreme Court *vide* order dated 15.09.2026 in Diary No.12775 of 2026.